

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

A.No. 114 of 2015 & IA No. 190 of 2015
and
A.No.131 of 2015 & IA No.209 of 2015

Dated : 28th April, 2016

Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

A.No. 114 of 2015 & IA No. 190 of 2015

Gujarat Urja Vikas Nigam Ltd.

...Appellant(s)

Versus

Taxus Infrastructure & Power Projects Ltd. & Ors.

...Respondent(s)

Counsel for the Appellant : Mr. M. G. Ramachandran, Ms.Ranjitha
Ramachandran, Ms. Anushree
Bardhan, Mr. Anand K. Ganesan and
Mr. Shubham Arya
Counsel for the Respondent(s) : Mr. C. K. Rai and Mr. Paramhans for
R.1
Ms. Suparana Srivastava for R.2

A.No.131 of 2015 & IA No.209 of 2015

Taxus Infrastructure & Power Project Pvt. Ltd.

...Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant : Mr. C. K. Rai and Mr. Paramhans
Counsel for the Respondent(s) : Ms. Suparana Srivastava for R.1
Mr. M. G. Ramachandran, Ms.Ranjitha
Ramachandran and Mr. Anand K.
Ganesan for R.3

ORDER

Mr. M. G. Ramachandran, learned counsel for the appellant in Appeal No.114 of 2015 has been heard and he has finished his arguments.

Post both these appeals, being Appeal No. 114 of 2015 and Appeal No.131 of 2015 for remaining arguments of the parties as these are cross appeals, on 09th May, 2016. .

(I. J. Kapoor)
Technical Member
sh/mk

(Justice Surendra Kumar)
Judicial Member